

(c) Yes, Sir.

(d) Construction of Berth No. 7 and Construction of an 8 MMTPA Iron Ore Export Berth at West of Breakwater are Public Private Partnership projects on Design, Build, Finance, Operate and Transfer (DBFOT) basis which are mentioned at S.No. (iv) and (v) in reply to part (b) above.

Threat to Shipping industry

3529. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of SHIPPING be pleased to state:

(a) whether there has been any threats to Indian shipping industry over the last few years;

(b) whether it is a fact that number of cases of kidnapping/hijacking of Indian nationals and vessels are growing during the last two years, particularly in Somalia region;

(c) if so, what is Government's response and reaction thereto; and

(d) the details of steps taken or proposed to be taken by Government against such threats by providing more security to the Indian vessels?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) No, Sir.

(b) During the last two years, the following incidents of hijacking of Indian vessels involving Indian national have taken place:—

Year	No. of Indian ships hijacked	No. of Indian MSVs hijacked	Total No. of Indian National involved
2008	Nil	1	13
2009	Nil	8	116

(c) and (d) The Government has taken the following steps to curb such incidents:—

- (i) The Directorate General of Shipping has 24x7 communication centre to closely coordinate with all Indian interests, Indian Navy and other piracy mitigating agencies in the region to obviate piracy incidents. The Directorate General of Shipping has issued several advisories, circulars and notices on the recommended traffic corridors protocol with Indian naval ships, precautions to be taken and areas to be avoided. The communication centre also shares and disseminates piracy related information to all Indian interest.
- (ii) DG Communication Centre continuously monitors Ships Security Alert System (SSAS) and receives the updated position report from all Indian vessels twice a day.

- (iii) Guidelines to review ship security plans for preventive armed robberies, piracy and hijacking in or near the piracy infested areas such as Gulf of Aden (GOA)/region/Somalian coast.
- (iv) Mandatory reporting procedures for all Indian flag vessels while transiting Gulf of Aden region.
- (v) Information regarding Indian Naval security escort services provided to ships transiting Gulf of Aden region.
- (vi) Collation of information from various international forces present in the area *i.e.* UKMTO (United Kingdom Maritime Trade Operations), MARLO (United States Maritime Liaison Office) Bahrain and Defence Adviser, Kenya and Seychelles area.
- (vii) In the aftermath of large number of hijacking involving mechanized sailing vessels in the recent past the Directorate General of Shipping *vide* ISPS Circulated dated 30th March, 2010, has prohibited plying of mechanized sailing vessels (MSVs) south or west of line joining Salalah and Male to keep these vessels away from the piracy infested area. Dhows are more vulnerable to piracy attacks due to their low freeboard and slow speed.
- (viii) One Indian naval ship has been deployed in the Gulf of Aden to escort Indian interest since 2008. Another naval vessel is reported to have been deployed in the Indian Ocean in recent past. The way forward followed by the Indian Government so far is to establish coordination with other naval ships in the region to ensure safe transit of Indian interest and participate in UN lead initiatives to mitigate piracy.
- (ix) India is also participating in the contact group meetings, which is a UN initiative to address the piracy related concerns. The Indian delegations to IMO have expressed serious concern on the piracy incidents and have urged the need for the UN of lead the initiative to mitigate piracy.

MR. CHAIRMAN: The House is adjourned till 12.00 hours.

The House then adjourned at two minutes past eleven of the clock.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, we would like the Prime Minister to come to the House. ...*(Interruptions)*...

Statement regarding rejection of the Award given by BoA

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement regarding rejection of the